

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No. 404 of 1995

Friday this the 28th day of April, 1995.

CORAM

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR. S.P. BISWAS, ADMINISTRATIVE MEMBER

V. Suresh,
Casual Mazdoor (Presently working
as Mail Man)
Head Record Office,
Railway Mail Service, Trivandrum. ... Applicant

(By Advocate Mr. Thomas Mathew)

Vs.

1. Head Record Officer,
Railway Mail Service,
Trivandrum.
2. Senior Superintendent
Railway Mail Service,
Trivandrum Division, Trivandrum.
3. Chief Postmaster General,
Kerala Circle, Trivandrum. ... Respondents

(By Advocate Mr. M.H.J.David J, ACGSC)

ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

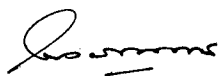
Applicant seeks a declaration that he is entitled to be selected and appointed as Extra Departmental Mail Man, Head Record Office Unit in preference to casual mazdoors of other units. For a like purpose applicant has made A3 representation and that is pending consideration before Ist respondent. Ist respondent will examine the representation with reference

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to the claims of applicant and with reference to the rules governing the subject. He will do so and pass a speaking order within four weeks from today. Till an order is so passed the vacancy in question will not be filled up.

2. Application is disposed of as aforesaid.
No costs.

Dated the 28th day of April, 1995.



S.P. BISWAS
ADMINISTRATIVE MEMBER



CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

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List of Annexures :

1. Annexure A3: True copy of representation dated 19-3-1995 to the 1st respondent by the applicant.